

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3030

ANSWERED ON:20.03.2007

TERRORIST CAMPS IN ARUNACHAL PRADESH

Gangwar Shri Santosh Kumar;Khairi Shri Chandrakant Bhaurao;Meghwal Shri Kailash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the ULFA extremists have pitched their camps within the territory of Arunachal Pradesh ;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to deal with such activities of ULFA extremists ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGUPATHY)

(a) & (b): According to reports, United Liberation Front of Asom (ULFA) has some presence in few areas of Arunachal Pradesh. Reports indicate that they have established temporary camps/hideouts to facilitate their movement.

(c) : The Government has taken several measures to deal with the activities of ULFA which inter-alia include declaring the outfit as `unlawful association` under the Unlawful Activities (Prevention) Act, 1967, declaration of whole of Assam and its 20 km. belt with Meghalaya, Nagaland and Arunachal Pradesh as `disturbed area` and setting up of Unified Headquarters to coordinate the operations of the Security Forces. The counter insurgency operations against ULFA have also been intensified.